

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA No. 333/2009

This the 22nd day of March, 2011

Hon'ble Shri Justice K. S. Rathore, (Judicial)

Vijay Kumar Sharma, S/o Late Shri Mahaveer Prasad, aged about 26 years, R/o Village & Post Chhinod, Tehsil Kishanganj, District Baran (Rajasthan)

...Applicant

(By Advocate: Shri Surendra Kumar Saini)

- VERSUS -

1. Union of India through its Secretary, Ministry of Posts & Telegraph, New Delhi.
2. Chief Post Master General, Rajasthan, Jaipur.
3. Senior Superintendent of Post Offices, Department of Posts India, Kota Division Kota.

.....Respondents

(By Advocate: Shri B.N. Sandu)

ORDER (ORAL)

I have heard the rival contentions of both the parties. Without expressing the opinion on merit and looking to the financial condition of the applicant, I deem it proper to remand this case back to the respondents for their sympathetic consideration for appointment of the applicant on compassionate ground.

With these observations, the OA stands disposed off accordingly.



**(Justice K.S.Rathore,
Member (Judicial))**

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